

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.06.2021 (MONDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 392 of 2017	Gireesh Kumar Sanghi & Anr. Vs. Ravi Sanghi & Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
2.	Comp. App (AT) No. 393 of 2017	Gireesh Kumar Sanghi & Anr. Vs. AGA Publications Ltd. & Ors.	Dhruv Gupta	Y.Suryanarayan A Gaurav Mitra-R1 Abhishek Iyer-R8 to R11
3.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
4.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal
5.	Comp. App. (AT) No. 67 of 2020	Manjunath Dasappa & Anr. Vs. Transglobal Power Ltd. & Ors.	Arjun Asthana	Kaustav Saha T.K. Bhaskar-R1 to R5
6.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1
7.	Comp. App. (AT) No. 124 of 2020	Meenachil Hotels & Resorts Pvt. Ltd. Vs. Abraham Reji & 14 Ors.	Philip Mathew	Umayaparvathi N Hema Srinivasan-R1 & R2
8.	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Ltd. Vs. SudhirGoenka	Surjadipta Seth	Samiksha Gupta
9.	Comp. App. (AT) No. 155 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C.Sharma

10.	Comp. App. (AT) No. 178 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Chandrakant Agarwal & Ors. With	D. Abhinav Rao	
11.	Comp. App. (AT) No. 179 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Chandrakant Agarwal & Ors.	D. Abhinav Rao	

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar